

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2612

ANSWERED ON:25.11.2010

BAN ON NIGHT SERVICES OF TRAINS

Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar;Roy Shri Mahendra Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a ban has been imposed on night services of trains passing through naxalite/terrorist affected regions in the country including Bihar;
- (b) if so, the details thereof and the time by which the said ban is likely to be lifted; and
- (c) the details of amount allocated, utilised, and remained unutilized for the safety of railway passengers, during the last three years, till date, zone-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) The night running of passenger carrying trains are regulated in Kharagpur-Rourkela and Kharagpur -Adra sections of South Eastern Railway for the safety and security of passengers in view of prevailing adverse law and order situation. Besides trains are also regulated or speed is controlled from time to time, based on the information received from the state police. The regulation will cease on satisfactory improvement of the security situation in these sections.

(c) A statement is attached.